



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

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September 23, 2014

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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**RBI cancels Certificate of Registration of
M/s Prashant Industries Pvt Limited and P.D.Industries Pvt Limited**

The Reserve Bank of India has cancelled the certificate of registration of the following non-banking financial company (NBFCs) for carrying on the business of non-banking financial institution. Following cancellation of registration certificate, the company cannot transact the business of non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	M/s Prashant Industries Pvt Ltd	10/C, Middleton Row, 3 rd Floor, Kolkata-700 071	CoR No-05.01443 dated April 6, 1998	August 22, 2014
2	P.D. Industries Pvt. Ltd	4B, Sopan Apartment, 63B, Bright Street, Kolkata -700 019	CoR-05.02502 dated May 25, 1998	August 22, 2014

The Reserve Bank can cancel the registration certificate of a non-banking financial company under the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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